

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Mumbai Circuit Bench)**

**Appeal No. 59 of 2013 &
IA No. 90 of 2013**

Dated : 30th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution
Company Ltd.**

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

**Counsel for the Appellant(s): Ms. Deepa Chavan
Mr. Nirav Shah
Ms. Ramni Taneja
Mr. Umang Jain**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. M.G. Ramachandran with
Ms, Dipali Sheth for R.3 & 4
Mr. Vishal Gupta for R.5**

**Appeal No. 116 of 2013 &
IA No. 185 of 2013**

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

**Counsel for the Appellant(s): Ms. Deepa Chavan
Mr. Nirav Shah
Ms. Ramni Taneja
Mr. Umang Jain**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Dipali Sheth for R.3**

ORDER

At the request of the Learned Counsel for the Appellant,
post the matter for further hearing on **19.11.2013.**

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**